87	Written Answers	[RAJYA S/	[RAJYA SABHA]		estions 88	
1	2	······	3	4	5	
47	तंजानिया		3		77,179.00	
48	थाइलैंड	-	28		झून्य	
			(सरकारी स्रोत से वित्तीय सहायता ग्रंपेक्षित नहीं थी क्योंकि			
			निर्वासन/स्वदेश वापसी का खर्च नजरबन्द द्वारा ग्रथवा स्थानीय			
		स्वयंसेवी/ परो प	कारी भारती	ोय संस्थाग्रों व	तरा उठाया गया	
		था।)				
49	तुर्की	ঘূ	भून्य		35,436.15	
50	संयुक्त अरब अमीरात	199	1992		1,74,606.90	
51	युनाइटेड किंगडम	4	45		48,504.50	
52	संयुक्त राज्य ग्रमरीका	(64		19,447.00	
53	यम्न	ছা	शून्य		11,265.00	
54	युगोस्लाविया	भू	शून्य		3 05,8 36, 58	
55	जोयरे	मू	न्य	2	51,155.00	
Exper	भी भारतीय न t Committee on Excelle Services	राष्ट्रिक को निर्वा nce in Postal	म नहीं है वहां से इस ग्रवधि के दौरान किसी सित नहीं किया गया। 19, 20 and 21 of the Excellence in Posta Services on the subject of "Excellenc Through Modern Technology".			
910. SHRI ATAL BIHARI VAJPAYEE: SHRI PRAMOD MAHAJAN:			Recommendation No. 19:			
Will the Minister of COMMUNICA- TIONS be pleased to state:			This recommendation contains general observations on the subject which have been accepted by the committee.			
(a) whether the Technical Committee set			Recommendation No. 20:			
up to suggest implementation action on recommendations made by the Expert Committee on Excellence in Postal Service			This recommendation sets out the specific objectives of introducing technology for improvement in the Postal Services. The			

since

for

Recommendation No. 21:

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This recommendation deals with specific areas for introduction of modern technolog, such as

recommendation has been accepted.

1. using PC based multipurpose counter machines.

2. computerising Savings Bank operations.

3. computerising of PLI.

4. computerising of Head Office accounts.

5. introduction of satellite mail.

6. streamlining of MIS and data transmission by using the satellite channels etc. Action taken on the recommendations so far is as follows:

(c) the action taken on each recommendation so far?

relating to introduction of Modern Tech-

(b) if so, the number of meetings of

this Committee held so far and how many

implementation, recommendation-wise; and

nology in the postal services has

recommendations it has considered

started its work:

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PAR-KASH): (a) Yes, Sir.

(b) and (c) The Technical Committee has held 4 meetings so far The Committee considered 3 recommendations i.e. Nos. PC based multi-purpose counter machines have been installed at Parliament Street HQ, Delhi GPO and Connaught Place PO in Delhi and three POs in Bangalore on an experimental basis.

Efforts are underway to computerise in HPOs of Delhi Circle in the first instance. Computerisation of PLI has been introduced in Calcutta and Bangalore, it is proposed to extend similar computerisation in a few other circles in the next financial year.

The question of computerisation of HPOs accounts is under examination. As regards induction of suitable technology for introducing satellite mail etc., arious alternate technologies and modalities for introducing satellite mails are under examination for taking a final decision in this regard. Introduction of computerised MIS/ Data transmission system is also under examination.

Recommendation of Committee on Indo-Nepal Border

911. SHRI SURESH PACHOURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any Master Plan has been recommended by the Committee on the Indo-Nepal border;

(b) if so, what are the main features of the Master Plan to check the floods in the Indo-Nepal border; and

(c) whether Government propose to implement the same?

THE MINISTER OF WATER RE-SOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF SUR-FACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c) The Standing Committee on inundation of problems at border which met in January, 1991 has recommended preparation of a Master Plan for flood management covering both short and long term measures to check the floods at the border.

Prime Minister on Indo-Sri Lanka accord

912. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state: (a) whether the Prime Minister has stated that India has fulfilled its obligations under the Indo-Sri Lanka accord, but Sri Lanka has not implemented any provisions so far;

(b) if so, what are the main obligations which Sri Lanka has not so far fulfilled; and

(c) whether any direct talks are likely to be had by Prime Minister with the Sri Lankan Presulent on the implementation of the accord?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINIS-TRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) In an interview with Sri Lankan journalists the Prime Minister stated that Government of India has fulfilled all its obligations and that it is for the Sri Lankan Government and the Tamil People there to implement the rest of the accord, if it has not been implemented.

(b) On the basis of the devolution packäge, contained in the Indo-Sri Lanka Agreement, the Sri Lanka Government enacted the 13th Constitutional Amendment (Nov. 1987) and consequential legislation. It devolves on the Sri Lanka Government to fully implement it, in letter and spirit.

(c) No, Sir.

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मध्य प्रवेश में सिचाई परियोजना

913. श्वी **द्रजीत जोगीः** क्या जल संसाधन मंती यह बताने की कृपा करेंगे कि:

(क) 31 जनवरी, 1991 की स्थिति के ग्रनुसार मध्य प्रदेश की कौन-कौन सी सिचाई परियोजनाएं सरकार के पास मूंजरी के लिए लम्बित पडी हैं;

(त) ये परिरोजनाएं कब से लम्बित हैं तया उन्हें मूंजरी देने में विलम्ब के क्या कारण हैं ;